

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 10 AUG 1988

IA I IN APPLICATION NOS. 567 & 634/87(F)

Applicant

Shri M.F. Pasha & another V/s

Respondents

The Chief Secretary, Govt. of Karnataka  
& 8 Ors

To

1. Shri M.G. Pasha  
Deputy Commissioner of Police  
Central Armed Reserve (South)  
Adugodi  
Bangalore
2. Shri N. Somasekhar  
Deputy Commissioner of Police  
(Intelligence)  
Bangalore
3. Shri Ravivarma Kumar  
Advocate  
No. 11, Jeevan Building  
Kumara Park East  
Bangalore - 560 001
4. Shri U.L. Narayana Rao  
Advocate  
No. 581, III Main  
Sadashivanagar  
Bangalore - 560 080
5. The Chief Secretary  
Govt. of Karnataka  
Vidhana Soudha  
Bangalore - 560 001
6. The Secretary  
Ministry of Home Affairs  
North Block  
New Delhi - 110 001

7. The Secretary  
Union Public Service Commission  
Dholpur House  
Shahajahan Road  
New Delhi - 110 011
8. Shri K.C. Ramamurthy  
Additional Superintendent of Police  
Hubli  
Dharwad District
9. Shri G.M. Hayat  
Vice Principal  
Police Training Collage  
Mysore
10. Shri B. Muralidharan  
Superintendent of Police  
State Intelligence  
Nrupatunga Road  
Bangalore - 560 002
11. Shri Shetty Sangappa  
Superintendent of Police  
State Intelligence  
Gulbarga
12. Shri K.A. Hafeez  
Superintendent of Police  
Lok Ayukta  
Gulbarga

.....2

q.c.

9/8/88  
K. Rajan  
11-8-88

13. Shri Khaleelur Rehman  
Principal  
Police Training School  
Magodu  
Sirsi Taluk  
Uttara Kannada District

14. Shri S.M. Babu  
State Govt. Advocate  
C/o Advocate General  
Karnataka Administrative Tribunal  
Indiranagar  
Bangalore - 560 038

15. Shri N.B. Bhat  
Advocate  
No- 545, 16-A Main  
III Block, Koramangala  
Bangalore - 560 034

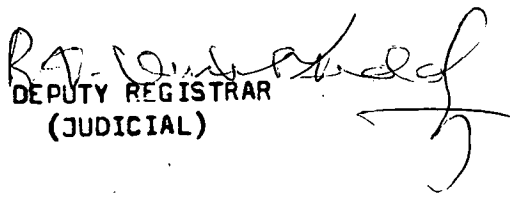
16. Shri M.S. Padmarajaiah  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

\*\*\*\*\*

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal  
in the above said applications on 5-8-88.

Encl : As stated

  
DEPUTY REGISTRAR  
(JUDICIAL)

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

M.F. Pasha & another

A.No. 567/87(F) & 634/87(F)

The Chief Secy, Govt. of  
Karnataka & 8 Ors

Revivarma Kumer & U.L. Narayana Rao

Order Sheet (contd)

S.M. Babu, N.B. Bhat &  
M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
3.8.1988		
5.8.1988		<p><u>KSPVC/PSM</u></p> <p><u>Orders on IA No.1 - application for extension of time:</u> In this IA the Respondent 1 has sought for extension of time by another one month for complying with the directions issued by this Tribunal on 25th May 1988. In IA No.1 - Respondent 1 - has <del>roughly</del> set out the facts and circumstances which justify the extension.</p> <p>Applicants and their learned counsel who have been duly informed of this application and the date and time of consideration of this application are absent.</p> <p>We have perused the application. We are satisfied that the facts and <del>the</del> circumstances stated in IA No.1 justify extension of time till 31.8.1988. We therefore, allow IA No. 1 and extend time for compliance of the order of this Tribunal till 31.8.1988.</p>



Sd/-  
VC

Sd/-  
M(A)

**TRUE COPY**

**DEPUTY REGISTRAR (JDL)**  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE**